

(b) if so, the details thereof ?

(d) Does not arise.

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b) No, Sir. Government has not formulated any proposal at present for extracting gold deposits in Bihar as the exploration work is still continuing. Exploitation of gold will depend on techno-economic viability of the deposits.

(e) No, Sir.

(f) Does not arise.

Financial Irregularities in I.T.D.C.

4932. SHRI N. VENKATA RATNAM: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the audited accounts of the India Tourism Development Corporation for 1976—83 revealed financial irregularities to the tune of about Rs.772.12 lakhs ;

(b) if so, the reasons therefor ;

(c) the names of the hotels and other projects of the I.T.D.C. in which the losses have occurred and the reasons therefor ; and

(d) the action taken against those responsible for the losses ?

[English]

Proposal to give Interest-Free Loan for Purchase of Raw Jute

4931. SHRI ANIL BASU : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of raw jute produced this year ;

(b) the percentage of production purchased by the Jute Corporation of India ;

(c) whether any proposal from State Governments for interest-free loan for purchase of raw jute at minimum support price is under the consideration of Government ;

(d) if so, the details thereof ;

(e) whether any fund was advanced by Government to private jute mill owners for purchase of raw jute since 1980 ; and

(f) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The present estimates of the Jute/mesta crop size is 85-90 lakh bales. The final estimates of the crop size would become available only later during the season.

(b) As on 12.12.85, Jute Corporation of India has already purchased about 22—24 per cent of the estimated crop of 85—90 lakh bales. Further purchases are in progress.

(c) No, Sir.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) to (d) The Audit Report relates to ITDC's examination by the Comptroller and Auditor General (C&AG) of India for the period 1976—83. The observations of the audit are Preliminary in nature. The audited accounts are subject matters of the Report of the C&AG of India, to whom necessary clarifications have been given by the Corporation.

Decision to Conduct two Competitive Examinations on Same Date

4933. SHRI P. SELVENDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether it has been decided to conduct the two competitive examinations viz., State Bank Probationary Officers' Examination, 1985 and Income Tax Inspectors' Examination, 1985 on same date i.e. 22nd December, 1985 ;

(b) whether this would not jeopardise the interest of educated unemployed persons in the country as they cannot appear in both the examinations simulataneously ;